

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.23/07

Friday this the 19th day of January 2007

C O R A M :

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

C.P.Mohammed Shafi,
S/o.Hameed,
Cholapurath House,
P.O.Tanur, G.D.S.Mail Deliverer,
Puthiya Kadappuram, Tirur.

...Applicant

(By Advocate Mr.A.V.M.Salahuddeen)

Versus

1. Superintendent of Post Offices,
Tirur Division, Tirur.
2. Assistant Superintendent of Post Offices,
Tirur Sub-Division, Tirur.
3. Branch Post Master,
Puthiya Kadappuram Sub Post Office, Tirur.
4. Union of India represented by its Secretary to Govt.,
Ministry of Communications, Sanchar Bhavan,
New Delhi. ...Respondents

(By Advocate Mr.Mariam Mathai,ACGSC)

This application having been heard on 19th January 2007 the
Tribunal on the same day delivered the following :-

ORDER

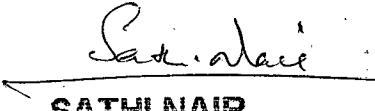
HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

When the matter came up today, counsel for the applicant seeks
permission to withdraw the O.A with liberty to move the matter again, if
necessary. Permission is granted. The O.A is dismissed as withdrawn.

(Dated the 19th day of January 2007)


GEORGE PARACKEN
JUDICIAL MEMBER

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SATHI NAIR
VICE CHAIRMAN